

- Mauritius Institute of Education (MIE), Mauritius.
- International Food Policy Research Institute (IFPRI), Washington, US.
- Shandong Textile Vocational College (STVC), China.
- The University of Fiji, Lautoka, Fiji Islands.
- Commonwealth of Learning (CoL), Vanouver, Canada.

Recruitment of quality teaching staff

*536. SHRI R.P. GOENKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that various Indian Institutes of Technology are finding it difficult to recruit teaching staff and these institutions are likely to face shortage of qualified staff in the coming years;

(b) if so, the details of the existing vacancies in the NTs, institute-wise; and

(c) the steps being taken to review the situation and fill up these vacancies early, in a time-bound manner, so that the quality of these premier institutions of excellence does not suffer due to shortage of qualified staff?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Some of the IITs have expressed difficulty in recruiting quality teachers.

(b) The details of the existing vacancies in the IITs are as under:-

Sl.No.	Name of the IIT	No. of Existing Vacancies
1.	IIT Bombay	22
2.	IIT Delhi	168
3.	IIT Guwahati	131
4.	IIT Kanpur	100
5.	IIT Kharagpur	48
6.	IIT Madras	73
7.	IITRoorkee	229

[2 May, 2005]

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(c) Constant monitoring is done to review the vacancy position, and necessary steps are taken to fill them on priority. In order to ensure that academic excellence of these institutions does not suffer due to a shortage of qualified faculty, the following measures have been adopted:-

- (a) Inviting visiting and guest faculty;
- (b) Recruitment by invitation of outstanding faculty;

(c) Keeping the selection process operative throughout the year by regular advertisements in the press and through the website of the NTs; and

(d) The Directors, Heads of the Departments and Senior Faculty Members remain constantly in touch with outstanding persons in various teaching and research institutions both in the India and abroad, with a view to motivate them to join the NTs as teaching faculty.

Review of Policy on FDI

*537. SHRI R. KAMARAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government are considering to review the policy of Foreign Direct Investment in a holistic manner and bringing greater consistency in rules for various segments as 20 per cent FDI is allowed in DTH and 49 per cent in cable television industry; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) No, Sir.

(b) Does not arise.

Withdrawal of Constitution (Seventy-Ninth) Amendment Bill

† *538. SHRI PYARELAL KHANDELWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that Government propose to withdraw the Constitution (Seventy-Ninth) Amendment Bill;

† Original notice of the question was received in Hindi.